

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

CONTEMPT PETITION NO. 14/2004

IN

ORIGINAL APPLICATION NO. 375/2003

With

Misc. Application No. 298/2005

Jaipur the 10<sup>th</sup> November, 2005

CORAM:

HON'BLE MR. A. K. AGARWAL, VICE CHAIRMAN

HON'BLE MR. M. L. CHAUHAN, MEMBER (JUDICIAL)

G.K. Gaur son of Bhagwati Prasad, aged about 46 years. Resident of C-132, Vidyut Nagar, Gandhi Path, Vaishali Nagar, jaipur.

.... Applicant

By Advocate: Mr. S.K. Sharma.

Versus

1. Arun Bhatnagar, The Secretary, Union of India, Department of Personnel and Training, Govt. of India, New Delhi.
2. A.K. Singh, The Chairman, Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, North Block, New Delhi.
3. S. Chandra, Chief Commissioner, Central Excise and Customs, Statue Circle, Jaipur.
4. Praveen Mahajan, Commissioner, Central Excise and Customs, Statue Circle, Jaipur.

.... Respondent

By Advocate : Mr. Tej Prakash Sharma

*Yours*

ORDER (ORAL)

The Petitioner has filed this Contempt Petition for the alleged violation of the order dated 20.11.2003 passed in OA No. 375/2003.

2 Notices of this application was given to the respondents. The respondents have filed reply. After disposal of this OA, the respondents have also filed Review Petition against that order. The respondents went to the Hon'ble High Court. The Hon'ble High Court remitted back the case to this Bench of the Tribunal to rehear the Review Application again. The said Review Application was again dismissed by this Tribunal. After the dismissal of Review Application, the respondents have filed MA No. 298/2005 whereby annexing order dated 18.5.2005. It has been mentioned in the said order that direction given by this Tribunal has been complied. The MA is allowed and order dated 18.5.2005 annexed with the MA is taken on record and shall form part of the Contempt Petition.

3 In view of this development, the present Contempt Petition does not survive and it is accordingly dismissed. Notices issued to the respondents are hereby discharged.

  
(M.L. CHAUHAN)

MEMBER (J)

  
(A.K. AGARWAL)

VICE CHAIRMAN

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